## GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:217 ANSWERED ON:03.07.2009 PROVISION OF PANCHAYAT GHAR Sharma Dr. Arvind Kumar

## Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether each village of the country has a Panchayat Ghar;

(b) if so, the details thereof, State-wise;

(c) if not, the reasons therefore and the steps taken by the Government in this regard;

(d) whether any special funds disbursed to the State Governments for this purpose;and

(e) if so, the details thereof?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (Dr.C.P. JOSHI)

(a) to (c): "Local Government" is a State subject and each State is responsible to provide necessary infrastructure of a Panchayat Ghar for each Gram Panchayat. Data relating to the availability of Panchayat Ghars is not maintained by the Ministry of Panchayati Raj, Government of India.

(d) to (e): No special funds are disbursed to the States for providing Panchayat Ghars. However, the Ministry of Panchayati Raj supplements the efforts of State Governments through the Rashtriya Gram Swaraj Yojana (RGSY) under which Panchayat Infrastructure is one of the components. Funds are provided to States on the basis of their proposals received in respect of the districts not covered under the Backward Region Grant Fund. The scheme is being implemented since 2006-07.Under the RGSY, assistance for construction of a new Panchayat Ghar is provided @ Rs. 2.50 lakh and Rs 1.25 lakh is released for upgradation/repair. State-wise release of funds for Panchayat Ghars and Resource Centers is as under:

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SI.No. Name of the State Amount released
    (Rs.in lakhs)
    2006-07 2007-08 2008-09
1. Arunachal Pradesh - 93.75 600.00
2. Assam - 722.34 237.00
3. Bihar 237.50 - -
4. Gujarat 300.00 - -
5. Himachal Pradesh 200.00 200.00 572.00
6. Manipur - 113.91 -
7 Orissa - 492.00 -
8. Rajasthan 300.00 - -
9. Sikkim 157.50 - -
10. Tripura 60.00 - 395.00
11. West Bengal 12.50 - -
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Total 1267.50 1622.00 1804.00